

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). The National Buildings Construction Corporation Limited has entered into a contract with the Central Public Works Department to construct 287 pump houses in the New Delhi area. The pump houses are intended for pumping out water from 287 tube wells sunk by the Sub-Soil Water Division of the Central Public Works Department through a separate agency for lowering the sub-soil water level in New Delhi area.

2. The work was given to the Corporation by negotiation @15.56 per cent above the estimated cost which is however, 1 per cent. below the lowest tender received by the Sub-Soil Water Division of the Central Public Works Department. The value of the contract is Rs. 3,18,587.36 nP. The stipulated time of completion is three months from the date of commencement viz., January 20, 1961.

### रेडियो घाटि का काला बाजार

\*५४५. श्री म० ला० द्विवेदी : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को मालूम है कि कुछ रेडियो निर्माता उपभोक्ता प्रायातकों के नाम साइसेंस ले कर रेडियो घोर उम के पुर्व कालाबाजार में बेच देते हैं ;

(ख) क्या सरकार ने इस कालेबाजार, को रोकने का कोई उपाय सोचे हैं ; और

(ग) यदि हां, तो उन्हें कब तक कार्यान्वित किया जावेगा ?

उद्योग मंत्री (श्री मनुभाई साहू) :

(क) जी नहीं। सरकार के देखने में ऐसा कोई मामला नहीं प्राया है।

(ख) और (ग) प्रश्न ही नहीं उठते।

### Prompt Disposal of Applications from Public

\*546. { Shri Harish Chandra Mathur:  
Shri Hem Barua:  
Shri P. G. Deb:  
Shri S. A. Mehdi:  
Dr. Vijaya Ananda:

Will the Prime Minister be pleased to state:

(a) whether Government have issued any special directive setting time-limit for the disposal of applications from public in various Departments;

(b) what is the nature of the directive and guidance given therein; and

(c) what steps are being taken for its effective implementation?

The Deputy Minister for External Affairs (Shrimati Lakshmi Menon):

(a) to (c). No special directive has been issued by Government. A suggestion to this effect has been made by Director, O&M, to the Ministries. The specific proposal is that Heads of Departments should fix time limits in their discretion depending upon circumstances and availability of personnel. These time limits should be freely advertised. The suggestion is being examined by the Ministries. In this connection, I would also refer to paragraph 2(v) of the statement laid on the Table of the House on the 28th February 1961, in reply to Starred Question No. 413.

### Ceiling Fans in Government Quarters in Delhi

\*547. { Shri Ram Krishan Gupta:  
Shri Bhakt Darshan:  
Shri Naval Prabhakar:  
Sari Subman Ghose:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Unstarred Question No. 2143 on the 21st December, 1960 and state the decision taken with regard to the question of providing the second ceiling fan in two-roomed Govern-